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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017  
MA No. 501/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.  
V/s  
Bharti Defence and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME  | DESIGNATION  | SIGNATURE   |
|--------|---|--|---|
| 1.     | Malhar Zatakhia   | Advocate   |  |
| 2.     | Aniket Nimbalkar  | Advocate   |  |
| 1.     | Adv. Durgai Soni for Respondent<br>i/b State Bank of India<br>i/b Adv. Vinek. S. Sawant | for the Applicant<br>i/b A2B & Partners, Advocates |  |

ORDER

MA 501/2017 in CP No.292/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.11.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B. S. V. PRAKASH KUMAR  
Member (Judicial)